

MR. SPEAKER : You know the Rules. Please sit down.

Notifications (Hindi and English versions) under sub-section (3) of section 21 of the Coinage Act, 1906 :—

12.20 hrs.

PAPERS LAID ON THE TABLE

[English]

Annual Report and Review of the North Eastern Handicrafts and Handlooms Development Corporation Limited for the year 1983-84. Statement showing reasons for the delay in laying the Papers on the Table.

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLIES AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) : Sir, I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956
 - (i) Review by the Government on the working of the North Eastern Handicrafts and Handlooms Development Corporation Limited, Shillong, for the year 1983-84.
 - (ii) Annual Report of the North Eastern Handicrafts and Handlooms Development Corporation Limited Shillong, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in the Library. See No. LT/1323/85]

Notification under sub-Section (3) of Section 21 of the Coinage Act, 1906

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : Sir, I beg to lay on the Table a copy each of the following

- (1) The Coinage (Standard Weight and Remedy of the commemorative coin of 25 paise containing copper 75 per cent and nickel 25 per cent coined for "Forestry for Development") Rules, 1985 published in Notification No. S.O. 3083 in Gazette of India dated the 6th July, 1985.
- (2) S O. 2502 published in Gazette of India dated the 8th June, 1985 rescinding Notification No. S.O. 1904 published in Gazette of India dated the 16th June, 1984.
[Placed in Library See No. LT-1324/85]

Annual Report and Review of the India Tea and Restaurants Limited, Bombay for the year 1983-84. Statement showing reasons for delay in laying the above papers on the Table

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : Sir, I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—
 - (i) Review by the Government on the working of the India Tea and Restaurants Limited-Bombay, for the year 1983-84.
 - (ii) Annual Report of the India Tea and Restaurants Limited, Bombay, for the year 1983-84 along with Audited Accounts and the Comments of the Comptroller and and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
[Placed in Library, See No. LT-1325/85]